

**Government of Jammu and Kashmir,  
Revenue Department  
Civil Secretariat, J&K, Jammu**

**Notification  
Jammu, the 25<sup>th</sup> June, 2020**

**S.O. 202**.-In exercise of the powers conferred by sub-sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996 (XIII of 1996), read with sub-section (1) of section 19 of the Jammu and Kashmir Agrarian Reforms Act, 1976 and in supersession of all previous notifications, the Government hereby confer upon Shri Hashmat Ali Khan, KAS, Joint Financial Commissioner, Agrarian Reforms, Jammu and Kashmir the powers of Financial Commissioner, (Revenue), and Commissioner Agrarian Reforms to be exercised by him within the Union territory of Jammu and Kashmir for purposes of hearing and disposing of Appeals and Revisions under the Jammu and Kashmir Land Revenue Act, Samvat 1996 (1939 AD) and Jammu and Kashmir Agrarian Reforms Act, 1976, for the cases transferred to him by the Financial Commissioner, Revenue.

**By order of the Government of Jammu and Kashmir.**

Sd/-

**(Dr.Pawan Kotwal)IAS**

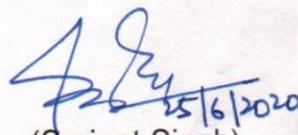
Principal Secretary to Government,  
Revenue Department

No: - Rev/LB/03/2020

Dated: 25 -06- 2020.

Copy to the:-

- 1 Financial Commissioner, Revenue, J&K, Jammu.
- 2 Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 3 Divisional Commissioner, Jammu/Kashmir.
- 4 Secretary to Government, General Administration Department
- 5 Secretary to the Government, Department of Law, Justice & PA (With 7 copies).
- 6 Mr. Hashmat Ali Khan, KAS, Joint Financial Commissioner, Agrarian Reforms J&K.
- 7 All Deputy Commissioners.
- 8 Director, Archives, Archeology & Museums, J&K Srinagar/Jammu.
- 9 OSD to Advisor (S) to the Hon'ble Lieutenant Governor for information.
- 10 Manager Government Press, Jammu/Srinagar for publication of the notification in the Government Gazette.
11. Pvt. Secretary to Principal Secretary to Government, Revenue Department.
12. I/C Website Revenue Department.
13. Stock file

  
(Surjeet Singh)  
Under Secretary to Government  
Revenue Department